

[श्री एस० एम० बनर्जी]

उनके सुपुत्र आज हमारे बीच में इस सदन के सदस्य हैं और मैं समझता हूँ कि वह भी उन्हीं परम्पराओं पर चलेंगे जिन परम्पराओं पर उनके स्वर्गीय पिता चला करते थे।

बाकी दूसरे मेम्बरों के साथ मेरे जाती ताल्लुकान्त नहीं थे लेकिन मैं मुजजिज बहन श्रीमती सुषमा सेन को जानता था। वह 1957 में पार्लियामेंट की सदस्य थीं। मैं उस समय सदन का सदस्य नहीं था लेकिन मैं दर्शक की हैसियत से कभी कभी आया करता था और एक मर्तबा का वाक्या है कि जब मैंने उनको यहाँ चेअर पर बैठे देखा वह शायद उस समय चेअरमैन थीं, तो मुझे उनको चेअर पर बैठे देखकर बड़ी खुशी हुई कि सदन में स्त्री जाति की इतनी इज्जत की, वह हमारी बहन भी आज नहीं हैं। मैं अपनी व अपने दल की ओर से सब गुजर गये मेम्बरों को श्रद्धांजलि अर्पित करता हूँ और आपकी मार्फत उनके परिवारों के लोगों को समवेदना भेजना चाहता हूँ।

SHRI K. MANOHARAN (Madras North) : Mr. Speaker, Sir, I rise to associate myself and my party with the sentiments expressed by you and by the Leader of the House on the sad demise of ten colleagues who were Members of Parliament. On behalf of my party, I request you to convey our heart-felt condolences to the bereaved families of these departed souls.

श्री जगन्नाथ राव जोशी (शाजापुर) : दिवंगत महानुभावों के प्रति सदन में जो भावनाएँ प्रकट हुई हैं उन के साथ मैं सहमति प्रकट करते हुए अपने दल की ओर से उनके प्रति श्रद्धांजलि समर्पित करता हूँ और भगवान से प्रार्थना करता हूँ कि उन दिवंगत आत्माओं को सद्गति प्रदान करें। अध्यक्ष महोदय, आप से प्रार्थना है कि शोक संतप्त परिवारों को मेरे दल की ओर से समवेदना प्रकट कर दें।

SHRI PILOO MODY (Godhra) : Sir, I like to associate myself and my party with the sentiments expressed by you and by the Leader of the House and I hope you will

convey on our behalf our sentiments to the bereaved families.

SHRIMATI M. GODFREY (Nominated—Anglo-Indians) : Mr. Speaker, Sir, I rise to associate myself with the sentiments expressed by you and by the Leader of the House and, on behalf of my party, I request you to convey our heart-felt condolences to the members of the bereaved families.

MR. SPEAKER : The House may stand in silence for a short while to express its sorrow.

The Members then stood in silence for a short while.

13 hrs.

PAPERS LAID ON THE TABLE

ECONOMIC SURVEY, 1971-72

THE MINISTER OF FINANCE (SHRI YESHWANTRAO CHAVAN) : I beg to lay on the Table a copy of 'Economic Survey, 1971-72'. [Placed in library. See No. LT—1371/72.]

ANNUAL REPORT OF POST GRADUATE INSTITUTE OF MEDICAL EDUCATION AND RESEARCH, CHANDIGARH, AND PUBLIC PREMISES (EVICTION OF UNAUTHORISED OCCUPANTS) RULES

THE MINISTER OF PARLIAMENTARY AFFAIRS AND SHIPPING AND TRANSPORT (SHRI RAJ BAHADUR) : On behalf of Shri Umar Shanker Dikshit, I beg to lay on the Table—

- (1) A copy of the Annual Report (Hindi and English versions) of the Post-Graduate Institute of Medical Education and Research, Chandigarh, for the year 1970-71, under section 19 of the Post-Graduate Institute of Medical Education and Research, Chandigarh, Act, 1966. [Placed in Library. See No. LT—1376/72.]

- (2) A copy of the Public Premises (Eviction of Unauthorised Occupants) Rules, 1971 (Hindi and English versions) published in Notification No G. S. R. 1883 in Gazette of India dated the 13th December, 1971, under sub-section (3) of section 18 of the Public Premises (Eviction of Unauthorised Occupants) Act, 1971. [Placed in Library. See No. LT—1372/72]

**CONTINGENCY FUND OF INDIA (AMDT.)
ORDINANCE, ADMINISTRATORS-
GENERAL (AMENDMENT) ORDINANCE, ETC.**

SHRI RAJ BAHADUR : I beg to lay on the Table—

- (1) A copy each of the following Ordinances (Hindi and English versions) under provisions of article 123 (2) (a) of the constitution :—
- (i) The Contingency Fund of India (Amendment) Ordinance, 1972 (No. 1 of 1972) promulgated by the President on the 9th February, 1972.
 - (ii) The Administrators-General (Amendment) Ordinance, 1972 (No. 2 of 1972) promulgated by the President on the 25th February, 1972.
 - (iii) The Public Wakfs (Extension of Limitation) Delhi Amendment Ordinance, 1972 (No 3 of 1972) promulgated by the President on the 8th March, 1972.
 - (iv) The Indian Copper Corporation (Taking over of Management) Ordinance, 1972 (No. 4 of 1972) promulgated by the President on the 10th March, 1972. [Placed in Library. See No. LT—1373/72.]
- (2) A copy of the Annual Accounts (Hindi and English versions) of the Madras Port Trust for the year 1969-70 and the Audit Report thereon. [Placed in Library. See No. LT—1374/72.]

- (3) A copy of the Seamen's Provident Fund (Third Amendment) Scheme, 1971 (Hindi and English versions) published in Notification No. G.S.R. 1907 in Gazette of India dated the 18th December, 1971, under section 24 of the Seamen's Provident Fund Act, 1966. [Placed in Library. See No. LT—1375/72]

**ANNUAL ADMINISTRATION REPORT OF
D.D.A. FOR 1970-71**

**THE MINISTER OF STATE IN THE
MINISTRY OF WORKS AND HOUSING
(SHRI I. K. GUJRAL) :** I beg to lay on the Table a copy of the Annual Administration Report (Hindi and English versions) of the Delhi Development Authority for the year 1970-71 under section 26 of the Delhi Development Act, 1957. [Placed in Library. See No. LT—1377/72.]

**ANNUAL REPORTS ETC. OF TECHNICAL
TEACHERS' TRAINING INSTITUTES**

**THE MINISTER OF STATE IN THE
MINISTRY OF EDUCATION AND SOCIAL
WELFARE AND IN THE DEPARTMENT
OF CULTURE (PROF. S. NURUL HASAN) :** I beg to lay on the Table—

- (1) A copy each of the following Reports (Hindi and English versions) :—
- (i) Annual Report of the Technical Teachers' Training Institute, Calcutta, for the year 1967-68 and 1968-69.
 - (ii) Annual Report of the Technical Teachers' Training Institute, Calcutta, for the year 1969-70.
 - (iii) Annual Report of the Technical Teachers' Training Institute (Southern Region), Madras, for the year 1968-69.
 - (iv) Annual Report of the Technical Teachers' Training Institute (Southern Region), Madras, for the year 1969-70.
 - (v) Annual Report of the Western